

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

CP(IB) 273 of 2020

Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2020

Name of the Company:

V S Fibers Pvt Ltd
V/s
Angel Fibers Ltd

Section:

Section 9 of Insolvency and Bankruptcy Code, 2016

ORDER

Learned Counsel Mr. Rajiv Gupta appeared for the Operational Creditor.

Learned Counsel of the Operational Creditor seeks permission to withdraw the IB petition, in view of matter is settled at between the parties.

The permission is granted.

Accordingly, CP(IB) No. 273 of 2020 stands disposed of as withdrawn.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 21st day of September 2020.

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